

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2994  
ANSWERED ON:15.03.2013  
CHILD RIGHT PANEL  
Ponnam Shri Prabhakar

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Child Rights Panel has submitted any report to the Government during the last three years;
- (b) if so, the recommendations made by the panel and the follow-up action taken/ being taken by the Government thereon; and
- (c) the action taken or proposed by the Government against each report so far?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): There is no Child Rights Panel that submits report to the Government. However, the National Commission for Protection of Child Rights (NCPCR) submits its Annual Reports, which are laid in the Parliament. During the last three years, the Annual Reports for the year 2010-11, 2009-10 and 2008-09 were received from NCPCR and were laid on the Table of both the Houses of the Parliament. The NCPCR did not make any recommendations in their Report for the year 2010-11; however, they made some recommendations on child related issues in their Annual Reports for 2009-10 and 2008-09 and the Action Taken Note on these recommendations was laid in the Parliament alongwith the Annual Reports of NCPCR.